Resolution Professional : ARUN KAPOOR IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230
Name of the corporate debtor:SHALIBHADRA COTTRADE PRIVATE LTD ; Date of commencement of CIRP:OCTOBER22,2019.; L
List of operational creditors (Employees)
(Amount in Rs.)

| $\begin{aligned} & \text { SI. } \\ & \text { No. } \end{aligned}$ | Name of authorised representative, if any | Name of employee | Identification No. | Details of claim received |  | Details of claim admitted |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim |
|  | NIL |  |  |  | 0 | 0 |  |
|  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |
|  | 0 Total |  |  |  | 0 | 0 |  |

ist of creditors as on: OCTOBER29,2020.

|  |  | Amount ofcontingent claim | Amount of any mutual dues, that may be set- | Amount of claim under verification | Amount ofclaim notadmitted | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Whether related partv? | \% of voting share in CoC, if applicable |  |  |  |  |  |
|  |  |  |  |  | 0 |  |
|  |  |  |  |  | 0 |  |
|  |  |  |  |  | 0 |  |
|  | 0 | 0 | 0 | 0 | 0 |  |

